

[English]

Common Code of Conduct for PSUs

4260. SHRI KRISHAN LAL SHARMA : Will the Minister of INDUSTRY be pleased to state :

(a) whether Public Sector Enterprise in the country represent an investment of Rs.1,60,000 crores spread over 246 enterprise out of which 104 are sick;

(b) whether too much interference in the working and lack of accountability are mainly responsible factors for the sick units;

(c) whether the Government propose to bring out a common code of conduct for observance in all units; and

(d) if so, the time by which the code is likely to be enforced?

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN) : (a) The cumulative investment in CPSUs as on 31.3.1995 is estimated as 172433 crore rupees spread-over 245 number of enterprises of which 83 are sick.

(b) There are numerous causes for sickness and it would not be correct to generalise that there is too much interference in the working of PSUs and lack of accountability in them.

(c) There is no such proposal.

(d) Question does not arise.

Coal Mafia

4261. SHRI AYYANNA PATRUDU :
SHRI AJMEERA CHANDULAL :

Will the Minister of COAL be pleased to state :

(a) whether attention of the Government has been drawn to the newsitem appearing in the "Indian Express" dated 15th November, 1996 under the caption "White collar mafia takes over Dhanbad looting";

(b) if so, the fact thereof; and

(c) the steps taken to stop the activities of mafia taking over Dhanbad looting?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRIMATI KANTI SINGH) : (a) Yes, Sir.

(b) and (c). In September, 1994, a complaint was made by Deputy Commissioner of Dhanbad to the Central Vigilance Commissioner alleging that certain ex-servicemen coal transport companies were Bename companies. Investigations of the Vigilance Department of BCCL could not firmly establish the allegations in the matter. The Coal companies systematically investigate

every specific complaint in order to keep a check on illegal and unlawful activity.

Problems of NRI

4262. PROF. P.J. KURIEN : Will the Minister of FINANCE be pleased to state :

(a) whether the Chief Commissioner appointed to deal with the NRI's problems is not able to cope with the complex problems of NRIs;

(b) if so, the reasons therefor; and

(c) the steps taken by Government in regard thereto?

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM) : (a) No, Sir.

(b) and (c). Do not arise.

Supply of Coal

4263. SHRI VIJAY KUMAR KHANDELWAL : Will the Minister of COAL be pleased to state :

(a) whether Pathakheda mines under Western coal Fields Ltd. are basically the feeder mines for the adjacent 'Satpura Thermal Powr Plant' at Sarni of Madhya Pradesh State Electricity Board;

(b) if so, the quantum of coal produced by the Pathkehda mines during the last three years and the quantum of coal supplied to the relevant plant at Sarni of Madhya Pradesh State Electricity Board;

(c) whether coal was supplemented to the relevant plants by other Western coal Fields Limited managed mines situated far off in Chhindwara and Nagpur (Maharashtra) areas;

(d) if so, the quantity of coal supplemented from the Chhindwara and Nagpur mines to the said plant during the last three years;

(e) whether coal was sold to other industries situated in and outside the State of madhya Pradesh by the Pathakheda Mines; and

(f) if so, the details of such industries with supplies made to each during the last three years?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRIMATI KANTI SINGH) : (a) Almost 90% of coal produced from Pathakheda Area of Western Coalfields Ltd. is supplied to Satpura Thermal Power Station of Madhya Pradesh State Electricity Boards (MPEB). However, in order to meet the full demand, this power house is also linked to the adjacent mines of Pench/Kanhan and Nagpur Areas of Western Coalfields Ltd.

(b) Details of coal production from Pathakheda Area and the quantum of supplies to Satpura Power Station